

General Order No. 55 /2022

As per directions of Hon'ble High Court, Patna an arrangement regarding functioning of all the courts of this Judgeship in hybrid mode through Physical Mode as well as Virtual Mode is hereby made in the following manner from 21.02.2022 till further order :-

Day of Physical Court	Day of Virtual Court
Every Working Monday, Tuesday, Wednesday, Thursday and Friday	Every Working Saturday.

All the Judicial Officers are requested/directed to take up all type of cases through virtual mode on their respective court rooms (Ijlas).

All the Judicial Officers, Employees and L.d. Advocates are impressed upon to follow the Covid appropriate norms by wearing Face Mask, maintaining social distancing and avoiding congregation in order to protect themselves from Covid – 19 pandemic.

Nazir, Civil Court, Hajipur is directed to ensure proper and frequent sanitization of entire Civil Court Premises.

Inform all concerned.

Sd/-
District & Sessions Judge,
Vaishali at Hajipur.
21 -02-2022.

Office of the District & Sessions Judge, Vaishali at Hajipur

Memo No. 146 /Admn. Dated the 21 of February, 2022.

Copy forwarded to All the Judicial Officers / District Magistrate, Vaishali / Superintendent of Police, Vaishali / Jail Superintendent, District Jail, Hajipur / Civil Surgeon, Vaishali / Nodal Officer / Nazir / System Officer / DSA / P.P. / G.P. / D.P.O. / Secretary, District Bar Association / Secretary, Advocate Association, Hajipur for information and needful.


D.D.O.,
Civil Court, Hajipur.
21 -02-2022